

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO.4382
TO BE ANSWERED ON 19TH JULY, 2019**

DATA ENTRY OPERATORS UNDER NHM

4382. DR. SWAMI SAKSHIJI MAHARAJ:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Data Entry Operators working in the National Health Mission for the last 10-12 years are getting less emoluments than the outsourced Data Entry Operators;
- (b) if so, the details thereof along with the reasons therefor;
- (c) whether the Government proposes to abolish the posts of Data Entry Operators working in various departments under his Ministry and outsource it entirely and if so, the details thereof and the reasons therefor;
- (d) whether the welfare of employees are likely to be affected by outsourcing these posts; and
- (e) if so, the steps taken by the Government to protect the interest of the employees?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

(a) to (e): Public health being a State subject, the primary responsibility for fixing the emoluments of manpower including Data Entry Operator (DEOs) under National Health Mission (NHM), lies with the State Governments. Under NHM, 5% annual increment is given to all staff every year based on performance appraisal, which is applicable to DEOs as well.

At present there is no such proposal under NHM for consideration to abolish the posts of Data Entry Operators (DEO). In 2016, States were advised to do the data entry to the extent possible, on tasks rate basis or through outsourcing and with the option to continue with the existing posts.

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